

THE GAUHATI HIGH COURT AT GUWAHATI
THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)

NOTIFICATION

Dated Guwahati the 6th June, 2016

HC.VII-02/2016/ 2874 /A. Shri Utpal Das, Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari, is transferred and posted against the vacant post of Judicial Magistrate, 1st Class, Golaghat.

Shri Das will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Hatsingimari and proceed to join his new assignment immediately.

HC.VII-02/2016/ 2875 /A. The Sub-Divisional Judicial Magistrate (M), Hatsingimari, shall remain in-charge of the Court of Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari and dispose of urgent matters until further order.

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2016/ 2876 - 2897 /A.

Dated 06.06.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Special Judge, Assam, Guwahati
8. The Special Judge, CBI, Assam, Guwahati
9. The Member-Secretary, Assam State Legal Services Authority, Guwahati
10. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur
11. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
12. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
13. The Chief Judicial Magistrate, _____
14. The Joint Registrar (_____), Gauhati High Court, Guwahati
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati
16. The Sub-Divisional Judicial Magistrate (M), _____

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17. Shri Utpal Das, Munsiff-cum- Judicial Magistrate, 1st Class, Hatsingimari
18. The Private Secretary to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
- ✓ 20. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

WASIL AP/16
REGISTRAR (VIGILANCE)

6/6/2016